NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/112/(IB)/2017

NAME OF THE PETITIONER(S)

: G. VENKATESH

NAME OF THE RESPONDENT(S)

: RELIANCE CHITS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. The Registry is directed to send notice to both the parties. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc